

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No.277/2003

of The)

SUMITRA DEVI & ANR.

Petitioner (s)

VERSUS

STATE OF HARYANA & ANR.

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for ex-Parte stay)
(With Office Report)

Date : 18/06/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Petitioner (s)

Mr. Mahabir Singh,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R